NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 13.09.2021 (MONDAY)</u>

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood-SFIO
2.	Comp. App. (AT)	With Kuldeep Kumar Dangi	Nakul Mohta	Ashim Sood -SFIO
2.	No. 266 of 2018	Vs. Union of India	1 vales iviolita	Tishini sood Si io

For Directions

3.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh
4.	Comp. App. (AT) No. 150 of 2020	C.A. Udayan Sen Vs. National Financial Reporting Authority (NFRA)	Aayushhi Sharma	Kamal Kant Jha
5.	Comp. App. (AT) No. 151 of 2020	Shrenik Baid Vs. National Financial Reporting Authority With	Misha Rohtagi Mohta	Kamal Kant Jha
6.	Comp. App. (AT) No. 152 of 2020	Rukshad Daruvala Vs. National Financial Reporting Authority	Aayushhi Sharma	Kirtiman Singh

For Admission (Fresh Cases)

7.	Comp. App. (AT)	Arun Anand	Dipanshu Gaba	Abhishek Anand
	(Ins) No. 678 of	Vs.		
	2021	Jalesh Kumar Grover & Ors.		

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8.	Comp. App. (AT) (Ins) No. 680 of 2021	Swati Bhatnagar Vs. Committee of Creditors of Mothers Pride Dairy India Private Limited & Anr.	Amarjeet Singh	
9.	Comp. App. (AT) (Ins) No. 719 of 2021	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	
10.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia
11.	Comp. App. (AT) No. 103 of 2021	Shridhar Vasudeo Bedekar & Ors. Vs. V P Bedekar & Sons Pvt. Ltd. & Ors.	Anubhav Goel	
12.	Comp. App. (AT) No. 104 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Kumar Shashank	
13.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr.	Anuradha Dutt	
or Admi	ssion (After Notice)			
14.	Comp. App. (AT) (Ins) No. 341 of 2021	PEC Ltd. Vs. Tathagat Exports Pvt. Ltd.	Gaurang Kanth	
15.	Comp. App. (AT) (Ins) No. 431 of 2021	G.L. Engineering Industries Pvt. Ltd. Vs. Supreme Engineering Ltd.	Neeha Nagpal	Mohit D. Ram
16.	(Ins) No. 431 of	Vs.	Neeha Nagpal Iswar Mohapatra	Mohit D. Ram Luqman S. Hasan Ajit Sharma-R2
	(Ins) No. 431 of 2021 Comp. App. (AT) No. 218 of 2020	Vs. Supreme Engineering Ltd. Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs.	Iswar Mohapatra	Luqman S. Hasan
16.	(Ins) No. 431 of 2021 Comp. App. (AT) No. 218 of 2020	Vs. Supreme Engineering Ltd. Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs.		Luqman S. Hasan
16. For Heari	(Ins) No. 431 of 2021 Comp. App. (AT) No. 218 of 2020 ng Comp. App (AT) (Ins) No. 1274 of	Vs. Supreme Engineering Ltd. Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr. Sansing Ltd. Vs.	Iswar Mohapatra	Luqman S. Hasan Ajit Sharma-R2 Krishanraj thakur

For Directions - to Settle Date

TOI DIICC	ions - to Settle Date			
20.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
		With	26.1	
21.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Misha	Shyel Trehan-R1
		With		
22.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Charu Bansal	K. Datta Shyel Trehan-R1
		With		
23.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
		With		
24.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
		With		
25.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
		With		
26.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
27	Comp App (AT)	With Telecom Regulatory Authority of India	Maneesha Dhir	Salonee Kulkarni-
27.	Comp. App. (AT) (Ins) No. 758 of 2020	Vs. Aircel Ltd. & Anr. With	Maneesna Diiii	R1 Harshita Choubey- R2
28.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
29.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
30.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3

31.	Comp. App. (AT) (Ins) No. 346 of 2021	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
32.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr.	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
33.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr.	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1
34.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd.	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1
35.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2

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By order of Hon'ble Acting Chairperson -sd/-

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